

COUNCIL OF STATES

Tuesday, 15th July 1952.

The Council met at a quarter past eight of the clock, MR. CHAIRMAN in the Chair.

ORAL ANSWERS TO QUESTIONS**CONFERENCE ON LETTERS**

*7. SHRI R. B. SINHA : Will the Minister for EDUCATION be pleased to state :

(a) what recommendations were made by the Conference on Letters called by the Government of India in the year 1951; and

(b) what steps the Government have taken to implement them ?

THE MINISTER FOR EDUCATION (MAULANA ABUL KALAM AZAD) : (a) The hon. Member's attention is drawn to the Report of the Conference on Letters, copies of which are available in the Parliament Library. [Placed in Library. See No. IV G.O.

(b) The draft constitution of a National Academy of Letters prepared by a committee appointed in accordance with the recommendation of the Conference is under consideration.

PROF. DINKAR : When is the Report likely to be published ?

THE MINISTER FOR PARLIAMENTARY AFFAIRS (SHRI SATYANARAYAN SINHA) : The Report has been circulated to the various Governments and Government is awaiting the reactions of those Governments.

KHWAJA INAIT ULLAH : Will that Report be circulated to the Members also ?

SHRI SATYANARAYAN SINHA : I cannot say definitely about it. But 16 C SD

the Government will consider this question.

SHRI K. B. LALL : Will the hon. Minister give a broad outline of the Report ?

SHRI SATYANARAYAN SINHA : I am afraid it cannot be given at this stage.

DEPOSITS IN POST OFFICE SAVINGS BANKS

*8. SHRI M. VALIULLA : Will the Minister for COMMUNICATIONS be pleased to state :

(a) when was the maximum limit of deposits raised from Rs. 10,000 to Rs. 15,000 for an individual account in the post office savings banks;

(b) how many persons have increased their deposits after that date; and

(c) what is the amount of the increase ?

THE MINISTER FOR COMMUNICATIONS (SHRI JAGJIVAN RAM) : (a) The maximum limit was raised with effect from the 1st April 1952.

(b) and (c). The amount of labour and expense involved will be out of proportion to the usefulness of the information.

SHRI M. VALIULLA : Has it been increased to Rs. 30,000 in the case of joint accounts ?

THE DEPUTY MINISTER FOR COMMUNICATIONS (SHRI RAJ BAHADUR) : Yes.

SHRI M. VALIULLA : Are the depositors operating on this account through the system of cheques ?

SHRI RAJ BAHADUR : No.

SHRI M. VALIULLA : Is it not done in Bombay, Sir ?

SHRI RAJ BAHADUR : No, Sir, so far as I know.